

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 2363  
TO BE ANSWERED ON 14.12.2015**

**Autonomy of IIMs**

**2363. DR. P. VENUGOPAL:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to bring Indian Institutes of Management Bill, 2015;
- (b) if so, the details thereof;
- (c) whether the Bill framed by the Government has brought in worries over autonomy of Indian Institutes of Management in the country;
- (d) if so, the details thereof; and
- (e) the corrective steps taken by the Government in this regard?

**A N S W E R  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)**

(a) to (e): Yes, Madam. The draft Indian Institutes of Management (IIMs) Bill intends to grant statutory status to Indian Institutes of Management to enable them to grant degrees to their students in the academic courses conducted by these institutes. The Bill intends to ensure greater synergy and functional autonomy along with commensurate accountability in academic and financial matters. The draft Bill was posted on the website of Ministry of Human Resource Development and feedback was received from all stakeholders including general public suggesting changes in various provisions of the draft Bill. A consultation meeting was also held on 9<sup>th</sup> October 2015 with the Directors of Indian Institutes of Management (IIMs) to discuss and get feedback on the provisions of the proposed IIM Bill. The inputs received will be taken into account while preparing the draft Bill.

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